

GOVERNMENT OF INDIA  
MINISTRY OF TRIBAL AFFAIRS  
**LOK SABHA**  
**UNSTARRED QUESTION NO- †5234**  
TO BE ANSWERED ON- 03/04/2023

**EMPLOYMENT IN TRIBAL AREAS**

†5234. SHRI RAMSHIROMANI VERMA:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the name of the schemes being implemented to promote/create employment in the tribal areas of the country;
- (b) the State/Union Territory-wise details of the fund allocated under the schemes during the last three years; and
- (c) the details of the work undertaken by the Government in Uttar Pradesh, particularly in Shrawasti Parliamentary constituency during the last three years and the current year?

**ANSWER**

MINISTER OF STATE FOR TRIBAL AFFAIRS  
(SMT RENUKA SINGH SARUTA)

**(a) to (c):** Some of the schemes being implemented by Ministry of Tribal Affairs for promotion / creation of employment opportunities to the tribal population are as under:

- i. Under the scheme of Pradhan Mantri Janjatiya Vikas Mission (PMJVM), Tribal Cooperative Marketing Development Federation of India Limited (TRIFED), an autonomous body under the Ministry provides financial assistance to the State Governments for procurement of notified Minor Forest Produces (MFPs) at Minimum Support Price (MSP) to safeguard the livelihood of tribal MFP gatherers. It also provides financial support for value addition activities of tribal produce through setting up of Van Dhan Vikas Kendras (VDVKs) to scale up the income of the tribal people associated with these Kendras. Besides, the scheme has the provision of procurement and marketing of tribal products through empanelled tribal artisans. The State-wise details of funds sanctioned for establishment of VDVKs including Uttar Pradesh are given at **Annexure**.
- ii. National Scheduled Tribes Finance and Development Corporation (NSTFDC), a Central Public Sector Enterprise (CPSE) under the Ministry of Tribal Affairs, extends concessional loans to the eligible Scheduled Tribe persons for undertaking income

generation activities / self-employment through its implementing agencies. The prominent schemes of NSTFDC are given as under:

- i. Term Loan Scheme: NSTFDC provides Term Loan for viable projects costing upto ₹50.00 lakh per unit. Under the scheme, financial assistance is extended upto 90% of the cost of the project and the balance is met by way of subsidy/ promoter contribution/ margin money.
- ii. Adivasi Mahila Sashaktikaran Yojana (AMSY): This is an exclusive scheme for economic development of Scheduled Tribes Women. It provides loan upto 90% for projects costing upto ₹2.00 lakh at highly concessional rate of interest of 4% per annum.
- iii. Micro Credit Scheme for Self Help Groups (MCF): This is an exclusive scheme for Self Help Groups for meeting small loan requirement of ST members. Under the scheme, the Corporation provides loans upto ₹50,000/- per member and maximum ₹5 Lakh per Self Help Group (SHG).
- iv. Margin Money Support Scheme for ST Entrepreneurs: Under this scheme, the eligible ST Entrepreneurs are allowed to avail financial assistance to the extent of 15% of the total project cost under Stand-Up India Scheme.

The State-wise amount disbursed under the above-mentioned schemes of NSTFDC during last three years including Uttar Pradesh is given at **Annexure**.

Annexure as referred to in reply to Part (a) to (c) of LSUQ No. †5234 for answer on  
03.04.2023

**State-wise details of VDVK beneficiaries under PMJVM Scheme**

<b>S. No.</b>	<b>Name of State</b>	<b>Total No. of VDVKs</b>	<b>Amount Sanctioned (in Rs. lakhs)</b>
1	Andhra Pradesh	415	6162.9
2	Arunachal Pradesh	85	1275
3	Assam	471	7065
4	Chhattisgarh	139	2085
5	Dadra & Nagar Haveli and Diu man & Diu	1	15
6	Goa	10	150
7	Gujarat	116	1721.2
8	Himachal Pradesh	4	55.5
9	Jammu & Kashmir	100	1457
10	Ladakh	10	150
11	Jharkhand	146	2,174.7
12	Karnataka	140	2087.4
13	Kerala	44	597.25
14	Madhya Pradesh	126	1,890
15	Maharashtra	264	3960
16	Manipur	200	2996.8
17	Meghalaya	39	584.1
18	Mizoram	159	2306.55
19	Nagaland	216	3239.9
20	Odisha	170	2479.25
21	Rajasthan	479	7135.6
22	Sikkim	80	1169.05
23	Tamil Nadu	8	120
24	Telangana	17	255
25	Tripura	57	776
26	Uttar Pradesh	25	359.55
27	Uttarakhand	12	179.95
28	West Bengal	22	329.35
<b>TOTAL</b>		<b>3555</b>	<b>52,777.05</b>

Annexure as referred to in reply to Part (a) to (c) of LSUQ No. †5234 for answer on  
03.04.2023

State-wise Funds Disbursed and No. of beneficiaries assisted under the schemes of NSTFDC  
during the last three years

(Rs. in lakhs)

S.No.	State	Disbursement		
		2019-20	2020-21	2021-22
1	Andhra Pradesh	1285.03	5022.24	1127.19
2	Andaman & Nicobar	245.00		
3	Arunachal Pradesh		970.52	814.01
4	Assam	58.20	5.00	
5	Bihar			11.48
6	Chhattisgarh	932.16	197.49	1398.99
7	Gujarat	394.75	1442.03	2022.50
8	Himachal Pradesh	40.83	13.40	14.00
9	Jammu & Kashmir	446.25	408.75	1362.87
10	Jharkhand	633.17	1001.60	1422.00
11	Karnataka	47.38	3109.08	1369.31
12	Kerala	128.31	298.76	637.30
13	Madhya Pradesh	4176.26	3360.10	2755.00
14	Maharashtra	1167.56	37.27	209.06
15	Manipur		62.37	
16	Meghalaya	1745.18	4485.43	694.81
17	Mizoram	6459.22	3324.18	5450.68
18	Nagaland	2413.22	1098.72	693.36
19	Odisha	2298.15	1794.44	2457.92
20	Rajasthan	2311.39	2205.16	508.60
21	Sikkim	253.30	82.11	62.56
22	Tamil Nadu	28.50	12.50	15.00
23	Telangana	2740.07	5359.23	3111.55
24	Tripura	71.41	2216.28	580.26
25	Uttar Pradesh		1.55	
26	Uttarakhand	102.37	6.15	
27	West Bengal	558.86	275.64	573.92
	<b>TOTAL</b>	<b>28536.57</b>	<b>36790.00</b>	<b>27292.37</b>

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